

Government of Jammu & Kashmir
Industries & Commerce Department
Civil Secretariat, J&K, Srinagar.

Notification
Srinagar, the 6th August, 2021

S.O.- 260 In exercise of the powers conferred by sub-section (2) of section 3 of the Jammu and Kashmir, Handicrafts (Quality Control) Act, 1978 and in supersession of SRO 94 dated 18.03.2016, the Government hereby nominate the following as the Members of Handicrafts Quality Control Council; namely:-

OFFICIAL MEMBERS

01	i. Director, Handicrafts & Handloom, Kashmir ii. Director, Handicrafts & Handloom, Jammu	Senior of the two Directors as Chairman and another as Member
02	iii. Managing Director, J&K Handloom & Handicrafts Corporation.	Member
03	iv. Director, Craft Development Institute.	Member
04	v. Director, IICT.	Member
05	vi. Deputy Director, Handicrafts Quality Control.	Member Secretary

NON-OFFICIAL MEMBERS

President, Kashmir Chamber of Commerce, (KCCI)	Member
President, Confederation of Chamber of Industry, Jammu	Member
President, Tahfuz Society	Member
President, Meeras Society	Member

By order of the Government of Jammu and Kashmir.

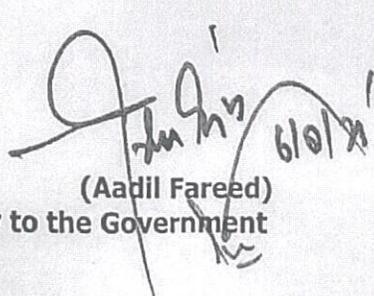
Sd/-
(Ranjan P. Thakur)
Principal Secretary to the Government

No:- IC-HHC/6/2021-02

Dated: - 08-2021

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Director, Handicrafts & Handloom, Kashmir/Jammu.
- 3) Managing Director, J&K, Handloom & Handicrafts, Corporation.
- 4) Director, Archives, Archaeology and Museums, J&K, Srinagar.
- 5) Secretary, Khadi & Village Industries Board.
- 6) Director, IICT.
- 7) Director, CDI.
- 8) Private Secretary to Chief Secretary, J&K.
- 9) Private Secretary to Principal Secretary to the Government, Industries & Commerce Department.
- 10) Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
- 11) I/c Website, I&C Department.
- 12) SO file (w.2.s.c).


(Aadil Fareed)
Deputy Secretary to the Government